

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.2859/2019

Tuesday, this the 24th day of September 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Jagadish Rajbangshi,
aged 51 years, Group A
s/o Sh. Dina Nath Deka
working as Principal in KVS,
posted in KV No.1, Faridabad
r/o H.No.775, Sector 37,
Faridabad (Haryana)

(Mr. Yogesh Sharma, Advocate)

..Applicant

Versus

1. Kendriya Vidyalaya Sangathan
Through the Commissioner
18, Institutional Area
Shaheed Jeet Singh Marg,
New Delhi
2. The Assistant Commissioner (East I)
Kendriya Vidyalaya Sangathan
18, Institutional Area
Shaheed Jeet Singh Marg,
New Delhi
3. Smt. Manju Yadav
Principal
K V No.1, Amritsar (Punjab)

..Respondents

(Mr. S Rajappa, Advocate)

O R D E R (ORAL)**Justice L. Narasimha Reddy:**

The applicant is working as Principal in the Kendriya Vidyalaya Sangathan (KVS). He was working in K.V. No.1 Faridabad. Through an office order dated 19.09.2019, he has been transferred to K.V. No.2 Halwara, Punjab. The same is challenged in this O.A.

2. The applicant contends that he has been posted in Faridabad on 20.08.2018 and within one year, he is shifted to Halwara, Punjab only to accommodate the 3rd respondent. He claims to have made representation to the respondents on 20.09.2019. He raised various grounds in his challenge to the impugned order.
3. We heard Mr. Yogesh Sharma, learned counsel for applicant and Mr. S Rajappa, learned counsel for respondents, at the admission stage.
4. The transfer of the applicant is from Faridabad to Halwara, Punjab. The circumstances, that warranted the transfer of the applicant, are not immediately before us. The various grounds raised by the applicant in his representation need to be considered. The applicant had fifteen days' time to report new place. If the representation is considered and disposed of before that, it would be helpful to everyone.

5. We, therefore, dispose of the O.A. directing the respondents to pass orders on the representation dated 20.09.2019 by **30.09.2019**.

There shall be no order as to costs.

Order **dasti**.

(**Mohd. Jamshed**) (**Justice L. Narasimha Reddy**)
Member (A) Chairman

September 24, 2019

/sunil/

